

31

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 360/230/HDB/2018 Connected with CA(CAA) No. 190/230/HDB/2018
NAME OF THE COMPANY	Vijay Anand Textiles Mills Pvt Ltd (Transferor Co.) & Vijay Anand Fabrics Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+99630 33314	A Nagaraj
S RADHA KRISHNA	PCS	9848191979 sradha.kr@mudra.cj @rediffmail.com	S. Radha Krishna

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	946001435	T. Sujan
for ROC & RD			

ORDER

Learned counsel Mr.A.Nagaraj Kumar along with learned PCS Mr.S.Radha Krishna present for Petitioner. Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for RD and ROC.

Petitioner filed application for amendment of clause 1.6 of the scheme.

Registry to register the application, if it is in order.

List the matter on 01.10.2018


MEMBER JUDICIAL